

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3079
ANSWERED ON:23.12.2003
REGISTRATION OF FIR
SATYAVRAT CHATURVEDI;SUNDER LAL TIWARI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received complaints for not registering FIRs by Delhi Police during the last one year;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against police personnel for not registering the case?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) & (b): The complaints against non-registration of cases are received from time to time. During the period from 1st December, 2002 to 30th November, 2003, 679 such complaints were received. Out of 653 complaints so far inquired, 42 were found prima facie established and 611 without any substance.

(c): The accused police officials are departmentally proceeded against and if found to be guilty, they are suitably punished. During the current year (upto 30th November, 2003), 23 police personnel were `censured` and 9 were warned.